


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 47/16	TP 47/17	For hearing	433	Payal Sagar Talwar Vs Raj Hamsa Ultra Lights Pvt. Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	VIRAYAN for Manmohan P.N Assts	Respondent	

ORDER

No representation for petitioner. Counsel for Petitioner is absent. Mr. Payal Sagar Talwar, the petitioner is also called absent. M/s Manmohan P.N Associates filed vakalath for Corporate Debtor alongwith Board Resolution copy. For filing objections and further registry is directed to verify as to whether Petitioner has complied the objections. List it on 04/01/2018.

Counsel for Petitioner is  directed to serve a copy of Petition along with annexure on the Counsel for Respondent within 2 (two) weeks from today.


Member (T)


Member (J)